## COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

## IA NO. 466 OF 2018 IN DFR NO. 825 OF 2018

Dated: 24<sup>th</sup> April, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member

Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

M/s Aryan MP Power Generation Pvt. Ltd. .... Appellant(s)

**Versus** 

Central Electricity Regulatory Commission & Ors. .... Respondent(s)

Counsel for the Appellant(s) : Mr. Hemant Singh

Ms. Jyotsna Khatri

Counsel for the Respondent(s) : --

## **ORDER**

Issue notice on IA No. 466 of 2018 to the Respondents returnable on 25.05.2018. Dasti, in addition, is also permitted.

List this matter on <u>25.05.2018</u>.

(S.D. Dubey)
Technical Member

(Justice N. K. Patil) Judicial Member

pr/vt